

NATIONAL COMPANY LAW TRIBUNAL

NEW DELHI BENCH

(IB)-2087(ND)2019

CORAM:

**PRESENT: MR. L. N. GUPTA
HON'BLE MEMBER(T)**

**MS. INA MALHOTRA
HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW
DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON
03.02.2020**

**NAME OF THE COMPANY: M/s. Sahaj Bharti Travels V/s. M/s. HCL
Technologies Limited**

SECTION OF THE COMPANIES ACT: 9 of IBC, 2016

S.NO. NAME DESIGNATION REPRESENTATION SIGNATURE

Present for the Petitioner: Counsel for the Petitioner

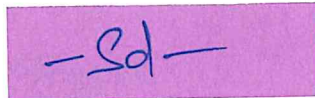
Present for the Respondent: Mr. Utkarsh, Advocate

ORDER

None is present on behalf of the Corporate Debtor. they are proceeded ex-
parte. To come up for arguments on 10th February 2020.

At this stage:

Mr. Utkarsh appeared on behalf of the Corporate Debtor and has been
apprised about the aforesaid order.



**(L. N. Gupta)
Member (T)**



**(Ina Malhotra)
Member (J)**